

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3548/2017

M/S K.P.MOZIKA

Appellant(s)

VERSUS

OIL AND NATURAL GAS CORPORATION LTD. &amp; ORS.

Respondent(s)

([PART-HEARD BY : HON'BLE ABHAY S. OKA AND HON'BLE RAJESH BINDAL,  
JJ. ][ TOP OF THE BOARD ])WITH C.A. No. 4658/2013, 4657/2013, 383/2013, 3580/2017,  
8714/2012, 8705/2012, 8710/2012, 9291/2012, 8715/2012,  
3579/2017, 3578/2017, 4659/2013, 4661/2013, 4660/2013,  
3573/2017, 3575/2017, 3574/2017, 3577/2017, 3576/2017,  
4662/2013, 3549/2017, 3557/2017, 7954/2012, 8693/2012,  
3554/2017, 3556/2017, 3553/2017, 3555/2017, 3565/2017,  
3551/2017, 3552/2017, 3558/2017, 3559/2017, 3572/2017,  
3561/2017, 3562/2017, 3564/2017, 3563/2017, 3570/2017,  
3571/2017, 3560/2017, 3550/2017 and

C.A. No. 3566-3569/2017 (FOR ON IA 64174/2012)

Date : 27-04-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s)

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Mr. Ravindra Raizada, Adv.

Ms. Anmol Dhindsa, Adv.

Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The submissions are heard.

Judgment is reserved.

The parties are free to file brief written  
submissions within a period of ten days from today.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER